TRANSMITTERS FOR EXTERNAL SERVICES

*431. SHRI D. N. DEB:
SHRI N. K. SANGHI:
SHRI Y. A. PRASAD:
SHRI BEDABRATA BARUA
SHRI CHENGALRAYA NAIDU:
SHRI MARANDI:
SHRI MAYAVAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that four powerful transmitters are likely to be set up in the country, in order to improve the All India Radio External Services;
- (b) if so, where these transmitters will be located, and
- (c) the cost and capacity of these transmitters?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Five powerful transmitters are being set up to strengthen the External Service of All India Radio.

(b) and (c). Two very high power medium wave transmitters being set up—one each near Calcutta and Rajkot are estimated to cost about Rs. 6 Crores. Two more very high power short-wave transmitters being set up near Aligarh are expected to cost about Rs. 250 lakhs. The expenditure on installation of the remaining high power short-wave transmitter at Delhi expected to be about Rs. 60 lakhs.

PARISTAN AIR STRENGTH

*432. SHRI YAJNA DATT SHARMA : SHRI NITIRAJ SINGH CHAUDHARY : SHRI JAGESHWAR YADAV :

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Indian Air Force experts have stated that Pakistan have recently acquired a large number of superior and most modern aircraft from various countries and is building up her Air Force very rapidly since the last Indo-Pak, conflict of 1965; and
- (b) if so, the steps taken by Government to augment her Air Force in view of the latest acquisitions by Pakistan of aircrafts and other war material?

- THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Government are aware that Pakistan has been acquiring modern aircraft and other war material from various countries.
- (b) The re-equipment and modernisation of the Indian Air Force is being processed with emphasis on the qualitative improvement in the force.

SAFE CONDUCT FOR Mr. PHIZO

- *433. SHRI HEM BARUA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to a press release by the Federal Government of Nagaland on the 14th August, 1967 which says that the so-called Federal Government would not seek any "safe conduct" for Mr. Phizo's return for it did not regard Mr. Phizo as having committed any crimes; and
 - (b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) Phizo, who has acquired British Nationality, is a fugitive from Indian justice. As the Constitution provides for the Rule of Law, Law will take its course should Phizo enter any part of the Indian Union.

APARTHEID POLICY OF SOUTH AFRICA

- *434. DR. RANEN SEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the South African Government is going ahead with its policy of apartheid despite universal condemnation of that policy by almost all members of the United Nations; and
- (b) if so, the steps India proposes to take in the United Nations to secure freedom and justice for the people of South Africa?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) India has always been in the vanguard of the struggle against apartheid